

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/7/CAA/2018
PETITION NUMBER : CP/70/CAA/2018
NAME OF THE PETITIONER(S) : INA BEARINGS INDIA PVT LTD
NAME OF THE RESPONDENT(S) : LUK INDIA PVT LTD & SCHAEFFLER INDIA LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. TK Bhaskar
Shwetha Vandevan


Counsel for the
Petitioner



ORDER

Counsel for the petitioner present. Await report from RD & OL and the counsel for the petitioner is directed to send notice to Income Tax authorities for submission in relation to the report sent and also directed to give paper publication in English Daily – Business Line (Tamil Nadu Edition) and Tamil Daily – Makkal Kural (Tamil Nadu Edition). Put up on 23.04.2018.


(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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